

**CA No. 21/2016 and  
CA No. 22/2016  
IN  
CP NO. 10(ND)/2013  
RT No.28/2016**

M/s Sudha Commercial Co. Ltd.

...Petitioner

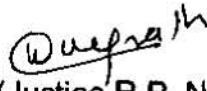
Versus.

M/s Milkfood Ltd. & Ors.

... Respondents

Present: Mr. Mayank Sharma and Mr. Kumarjit Banerjee,  
Advocates for petitioner.  
Mr. Nikhil Chawla with Ms. Priya Deep, Advocate  
for respondents No.1 to 5 & 7.  
Mr. Amit Aggarwal, Advocate for respondent No.6

Reply to the application for amendment has already been filed by the respondents with advance copy to the other side. Learned counsel for respondents No.1 to 5 & 7 have moved another application supported by documents with prayer to delete respondents No.4 and 5 on the ground that they have resigned from the company. Copy of the same has been supplied to learned counsel for the petitioner. The same be registered as CA by the registry. Reply to the application be filed at least one day before the next date with advance copy to the other side. CA No. 28/2016 along with CA Nos. 21/2016, 09/2016, 219/2014 and 21/2016 be all listed for arguments along with main petition for 06.12.2016.

  
(Justice R.P. Nagrath)  
Member (Judicial)

November 18, 2016.

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